NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CA/41/2017 IN PETITION NUMBER : TCP/205/ (IB)/2017 NAME OF THE PETITIONER(S) : BRASHER BOOT COMPANY LTD NAME OF THE RESPONDENT(S) : FORWARD SHOES INDIA PVT LTD UNDER SECTION : 433 (e)(f) S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM Resolution thotenional Kantha surana 2. Tk Bhaekar Vikeam p Jain Shwetha Vanduran

ORDER

Counsel for RP in person present. Counsel for the Operational Creditor present and submitted the written submissions by way of memo. The same is placed on record. RP is directed to file a detailed report by next date of hearing on the basis of which she sought the extension of CIRP. Put up on **11.01.2018** at **10.30 A.M.**

— এd ⊂ (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)